

Use of Government school and college buildings on holidays

3714. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Ministry has any proposal to use Government school and college buildings on holidays to impart education to those who are not able to afford formal education;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (c) The Department of School Education and Literacy has issued advisory to all States and UTs to explore possibilities of using school infrastructure after working hours for implementation of skill training programmes for youth, school dropouts, unemployed etc. However, Education is in the Concurrent list of the Constitution and most of the school buildings are under the administrative control of the respective State Government and UT Administration, and it is up to them to decide on the utilization of the school buildings.

University Grants Commission (UGC) has informed that there is a provision for setting up of Learner Support Centres and Examination Centres in Government schools and college buildings.

Delay in disbursement of fellowships

3715. SHRI BINOY VISWAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is delay in disbursement of fellowships given to students in universities such as JRF, MANF, CSIR, RGNF and OBC fellowships;

(b) if so, the reasons therefor; and

(c) whether Government is aware that the students who are dependent on these scholarships are from economically backward sections, belonging to the dalit, bahunjan or adivasi communities?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) As informed by the University Grants Commission